

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/50/2017

NAME OF THE PETITIONER(S) : S.RAJESWARI & 2 ORS

NAME OF THE RESPONDENT(S) : CITY THEATRES PVT LTD & 9 ORS

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Thriyambale Kannan Archana Tyer	Petitioner Respondent B. Renu	Thriyambale Kannan for Thriyambale Kannan B. Renu
2.	A.R. RAMANATHAN	Counsel for Respondent	B. Renu

ORDER

Counsel representing both the parties are present and filed a joint memo suggesting the name of the Observer for the AGM scheduled to be held on 28.10.2017. The memo is taken on record. In view of the name proposed for appointment of Observer, the Adjudicating Authority is inclined to appoint Shri Vijayan Menon as the Independent Observer. The expenses and the fees to be paid to the Observer shall be borne by the R1 Company. The Observer shall submit his report within seven days. Counsel for respondents prayed time for filing counter in the main CP. Time extended at request. Put up on 21.11.2017 at 10.30 A.M.

—Sd—

K Anantha Padmanabha Swamy
Member (Judicial)

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